

**SHRI SHANTARAM NAIK** : Sir, I should sit next to Mr. Amitabh Bachchan so that you may see my hand raised. I have raised my hand first; however, seven to eight hands were allowed subsequently.

**MR. SPEAKER** : All right, next time you sit there.

[*Translation*]

Leakage of Question Papers of B. Ed.  
Entrance Examination of Delhi University

\*43. **DR. CHANDRA SHEKHAR TRIPATHI**† :

**SHRI SARFARAZ AHMAD** : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the question papers set for the B.Ed. Entrance examination of the Delhi University were sold;

(b) if so, the action proposed to be taken by Government against the persons who sold these question papers;

(c) whether it is also a fact that on a number of occasions earlier some other examination papers of Delhi University had been leaked;

(d) if so, the details thereof; and

(e) action taken by Government to avoid such recurrences ?

**THE MINISTER OF EDUCATION (SHRI K.-C. PANT)** : (a) A part of the test material for the B.Ed. admission test scheduled for June 28-29, 1985 had leaked out.

(b) The Vice-Chancellor has appointed a one-man Enquiry Committee to go into the leakage of test material, to fix responsibility for the lapse, and to suggest remedial measures.

(c) According to the Delhi University, no leakage of examination papers had taken place during the last five years.

(d) Does not arise.

(e) The Enquiry Committee appointed by the Vice-Chancellor has been asked to recommend remedial measures to prevent

any leakage of question papers in the future.

**DR. CHANDRA SHEKHAR TRIPATHI** : I want to know from the hon Minister whether these bunglings relating to the sale of question papers and their leakage started from the time since a personal friend of the Registrar of the University was appointed there as officer on Special Duty Examinations. Before that as the Minister has himself told as such a thing had not happened there. Is it a fact that these irregularities started after that person was appointed as Officer on Special Duty (Examinations) whose name had appeared in the '*Jan-Satta*' dated 28th June ?

**SHRI K.C. PANT** : This leakage came to light on the morning of 28th June when the examination was due to start. Half an hour before the paper was due to start, some old students met the Vice Chancellor, and showed him a Zerox-copy purported to be a copy of the paper set for the examination. The Vice Chancellor immediately sent a person to find out the fact. "On checking the facts it was found that the paper did contain some such material and, as such, he cancelled that examination and constituted a committee to inquire into it. This committee will investigate and establish the responsibility for this leakage and, I think, it will not be people on my part to say at this stage who is responsible for it. It will not be proper to name anybody before the enquiry committee submits its report.

**DR. CHANDRA SHEKHAR TRIPATHI** : I also want to know whether the student leaders, who purchased the question paper for Rs. 500 and produced it before the Vice Chancellor, also made allegations that such irregularities were a regular feature in the Delhi University in the case of other professional courses like M.B.B.S. etc. too, and if so, whether Government are considering to hand over this case for investigation to agencies, like, the C.B.I., so that such bunglings could be stopped ?

**SHRI K.C. PANT** : Mr. Speaker, Sir, there have been complaints about the entrance examination for M.B.B.S. also. The hon. Member's submission that there have been various complaints during

the last few years is correct. Today, I had a talk with the Vice Chancellor. Earlier, the University had set up the Justice Bhargava Committee to inquire into the complaints regarding, the examinations of 1980—82. Thereafter, computerisation was introduced for preparing the results. Still, some complaints were received last year, due to which the matter was taken to the High Court. Ultimately, manual rechecking of the entire examination result for the M.B.B.S. was done. This year also, there was complaint regarding entrance examination for M.D. and M.S. Thereupon, re-checking was done. I had also asked whether there were any complaints this year also regarding M.B.B.S. to which he replied that no complaint had been received.

**SHRI SARFARAZ AHMAD :** Mr. Speaker, Sir, the hon. Minister has revealed that an enquiry committee was set up by the Vice chancellor. This process of the setting up of enquiry committee and then holding the enquiry takes a long time and in the meantime, the people forget about it. I want to know from the hon. Minister whether some time—limit has been fixed in this regard and if so, whether the officials responsible for the delay have been punished and if not, what are the reasons for that ?

**SHRI K.C. PANT :** Mr. Speaker, Sir, the one-man enquiry committee set up by the University earlier had submitted its interim report and, thereafter, it submitted its second report. The enquiry committee set up for the M.B.B.S. Examinations is another committee, which had submitted its recommendations, and action on some of the recommendations has already been taken. The rest of the recommendations were referred to the Third Committee which has submitted its recommendations and the same are with me. If the hon. Member wants, I can give its details.

**SHRI KALI PRASAD PANDEY :** Mr. Speaker, Sir, complaints are received every year regarding the leakage of papers and irregularities in examination results in the Delhi University Committees had also been set up a number of times, but their recommendations were put in cold storage. Is it a fact that the Dean of the Delhi University had prepared photo copies

of the question paper of B. Ed in advance ? If so, what were the reasons for that ? As Government propose to hand over the work of conducting the examinations to a public body to stop the bungling ?

**SHRI K.C. PANT :** Sir, I have seen that the Delhi University had taken prompt action. When in the morning, the Vice Chancellor came to know half an hour before the examination was scheduled to start that such Zerox copies were with the students, he immediately cancelled it. He conducted the examinations afresh and set up a committee and took action. I do not think the University had failed in the matter in any way. There is another good feature that there is a provision for re-checking in the Delhi University. If there is any complaint regarding re-checking, any student can approach him at any time. Some bunglings have also been detected in this regard. I think this is a very healthy tradition and provision. Thousands of students take examinations every year. There is room for bungling in the examinations, and bunglings have taken place too but we should support the University if it is vigilant

*[English]*

**SHRI Y. S. MAHAJAN :** Sir, there are frequent reports of leakages of question papers and mass-copying by the students at university examinations. Some of the universities are very strict; but some are not so. In Bihar we found that they passed a Criminal law, imposing 2 years' rigorous imprisonment on students resorting to such unfair practices in examinations. It had some effect in the beginning but now this mass copying is a common practice. There are also reports of such happenings in other universities. Would the Government of India take some serious measures to discourage such things ?

**SHRI K. C. PANT :** We will look into this while examining the education system. But, basically, I think, one of the problems is that the present evaluation and grading system at examinations only tests a student's memory.

Our entire social system, administrative system, and our way of looking at things is such that once a student gets a certain division or a certain mark, then, that goes

against him, that acts as a blemish for his whole career. Therefore, an examination perhaps has become a sort of test, to test the memory rather than the understanding of the students; that aspect has become rather far too important in the scheme of things. But there are no easy options. Some people suggest National Examination. Again there are flaws. Some suggest computerisation. I have just told you the kind of flaws which comes in the way of computerisation and then there is the human element that relates to the erosion of values all round, though I personally feel that the education system owes it to itself to try to correct this erosion in values. But, nevertheless, it is a time-consuming process and one cannot expect it to take effect suddenly. It is a complicated problem. But, I think, we should be determined to come to grips with it. Otherwise, just like a cancer, it will get into our entire system.

#### Power Generation Target

\*44. †SHRI SATYENDRA NARAYAN SINHA :

SHRI INDRAJIT GUPTA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the additional power generation target for Seventh Plan is being scaled down significantly ;

(b) if so, whether this would result in continuing power shortages at the end of the Seventh Plan;

(c) if so, what steps are being taken to remedy the situation; and

(d) whether Government expect capacity utilisation also to improve during the Plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Additional generating capacity of the order of 22,245 MW is proposed to be installed in the Seventh Plan; this target is not likely to be scaled down.

(b) and (c) A number of steps are being taken to meet the power shortages. These include measures to ensure timely completion of on going projects, reduction

in line losses, improved capacity utilization, energy conservation and effective demand management. A comprehensive Renovation and Modernisation Programme has been formulated which will contribute towards improvement in the generation of existing thermal station.

(d) Yes, Sir.

SHRI E. AYYAPU REDDY : Mr. Speaker, Sir, Q. No. 54 is also connected. It may be taken up together. Both are part and parcel.

MR. SPEAKER : It will come up later on. Mr. Sinha.

SHRI SATYENDRA NARAYAN SINHA : Mr. Speaker, Sir, I would like to know what was the proposal which was made by the Ministry to the Planning Commission regarding addition of generating capacity during Seventh Plan.

Sir, from the reply it appears that Government have decided to add 22,245 MW. Now, Sir, during the Sixth Plan the target was 19,000 MW and the achievement was only 14,000 MW. According to this, it appears, we will have to add 4,000 MW per year. This has not been achieved at all during the last 30 years. So, what is the ground on which they feel that they will be able to achieve this additional to capacity of 22,245 MW ? It has been stated that certain measures have been taken to ensure 'timely completion of on-going projects'. What are those specific measures ? Which are those projects ? How are you going to reduce cost over-run ?

It is my information that several projects which are in Bihar for instance, like Kati Thermal power and Koelkaro projects, their cost overrun is of the order of 100 to 200 per cent. What are the specific measures that you propose to take to reduce this and to ensure completion of these projects on time ? I would also like to know what extensive measures are being taken to reduce the transmission losses because our information is, the transmission losses are very high, as high as 20 per cent and this is due to theft and technological difficulties. I would like the Minister to specifically tell us what special measures he proposes to take.